

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 67(ND)/2015
CA NO.

CORAM:

PRESENT: SH. R.VARDARAJAN
Hon'ble Member (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2016**

NAME OF THE COMPANY: Mrs. Swagteeka Patel

Vs.

M/s. Prime Time Research Media Pvt. Ltd. & Ors.

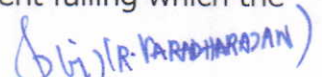
**SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013**

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Priya Pathania	Advocate for	Petitioner	Priya
2.	Swagteeka Patel	Advocate	Petitioner	Swagteeka
③	Shashi Mishra	Advocate	Respondents 1 - 5	Shashi

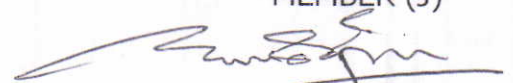
ORDER

Both the parties are present. The parties were directed to file the additional paper book as per the orders of this Tribunal on 9th August 2016. The parties have complied with the same. In the meanwhile, it is represented that both the parties are in the process of negotiating a settlement of the disputes existing between them.

Call this matter on 3rd October 2016 for reporting settlement failing which the final arguments will go on in the main CP.



(R. VARDHARAJAN)
MEMBER (J)



(S.K. MOHAPATRA)
MEMBER (T)